

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1246

ANSWERED ON:07.03.2007

EXEMPTION FROM RTI ACT

Fanthome Shri Francis;Nandy Shri Amitava;Owaisi Shri Asaduddin;Yadav Shri Ram Kripal

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether some of the high profile public authorities including Supreme Court, UPSC, CBI and Delhi Metro have sought exemption from the purview of Right to Information Act;
- (b) if so, the details thereof;
- (c) the number of requests received by RTI regulator for such exemption from different authorities during the last one year;
- (d) whether the Government has any proposal to amend the Act;
- (e) if so, the details thereof and the reasons therefor;
- (f) whether the Central Information Commission has submitted its first report to the Government on the returns filed by 837 public authorities on the working of RTI Act; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) to (c): The public authorities indicated in the annexure have requested for exemption from the purview of the RTI Act, 2005.
- (d): Government has not taken any decision to amend the Second Schedule to the Act which contains the names of organizations to which the Act does not apply.
- (e): Does not arise.
- (f) & (g): the Central Information Commission has submitted its first Annual Report 2005-06 to the Government which, in accordance with the provisions of the RTI Act, will be laid before each House of Parliament.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1246 FOR 7.3.2007 REGARDING EXEMPTION FROM RTI ACT.

List of Public Authorities who have requested for exemption

1. Armed Forces (Army, Air Force, Navy and Coast Guard)
2. Ministry of Defence (Partial exemption)
3. Railway Protection Force
4. Directorate General of Central Excise & Custom Intelligence
5. Directorate General of Income Tax investigation
6. National Technical Research Organisation
7. Central Bureau of Investigation (Partial modification)

8. Bureau of Civil Aviation Security
9. National Security Council Secretariat
10. Union Public Civil Services (Partial exemption)